MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

(The motion was adopted.)

श्री ओम प्रकाश त्यागी: मैं विधेयक को पेश करता हं।

MEMBERS OF PARLIAMENT LEGISLATIVE PROPOSAL BILL*

भी रघुवीर सिंह शास्त्री: उपाध्थ महोदय, मैं प्रस्ताव करता हूं कि संसद् सदस्यों के विधायी प्रस्तावों पर शीघ्र विचार करने तथा उन्हें पास करने की प्रक्रिया का विनियमन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the procedure of early consideration and passage of legislative proposals of Members of Parliament."

The motion was adopted

भ्यो रघुवीर सिंह शास्त्री: मैं विघेयक को पेश करताहुं।

MR. DEPUTY-SPEAKER: The next Bill is in the name of Shri Yashwant Singh Khushwah The hon. Member is absent.

Now, we shall take up further consideration of Shri Suraj Bhan's Bill...

SHRI NATH PAI (Rajapur): Since I am present here, I may be allowed to introduce my Bill.

MR. DEPUTY-SPEAKER: All right.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of New Article 16 A)

SHRI NATH PAI: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI NATH PAI : I introduce the Bill.

MR. DEPUTY-SPEAKER: We shall now take up further consideration of the Bill further to amend the Constitution of India moved by Shri Suraj Bhan. Orignally, 2 hours had been allotted. But we have taken 3 hours and 6 minutes.

श्री यशवन्त सिंह कुशवाह (भिड): उपाध्यक्ष महोदय, मुझ को भी अपने विषयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: We have passed over that stage now. I shall give him permission later.

Members should kindly co-operate. When they know that they got some work to be done, why should they not be here in time? (Interruption) I am concerned only with the business of the House, not anything that happens outside. I will give him special permission latter; we are in the midst of some other business now.

श्री यञ्चवन्त सिंह कृञ्चवाहः आप की भ्रमुमति से एक कर्मचारी ने मुक्त को बुलाया या इस लिये मैं बाहर चला गया था, नहीं तो मैं यहां मौजूद था।

MR. DEPUTY-SPEAKER: All right. I

^{*} Published in Gazette of India Extraordinary, Part II, section 2 dated 28-8-70.